

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

CA (CAA) No. 19/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Belair Logistics Pvt Ltd (Transferor Co. 1), M/s. Kakinada Infrastructure Holdings Pvt Ltd., (Transferor Co., 2) with M/s. United Port Services Pvt Ltd., (Transferee Co.,) **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Due to power grid network break down, the hearing could not be conducted.
For compliance, matter adjourned to 11.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)